

1

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1045/(MAH)/2017
M.A. No. 534/2017, 535/2017
609/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Vandana Udhyog Ltd. (VUL)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Dhananjay Kumar

2. Hamraj Singh

Adv. for Respondent-2

i/b Cyril Amarchand
Mangaldas

Adv. for

Respondent-2

Hamraj Singh

1.) Mr. Shyam Kapadia

2.) Mr. Siddhant Mathur

i/b Abhishek Adke

Adv. for

Applicant

1) Ashish Pyasi

a/w Umang Thakur

i/b Dhru & Dhru

Associates

Adv. for

Corporate Debtor

(erstwhile
management)

Umang Thakur

Shruti Sardesai and
Mr. Adesh Mehta (IRP)

Counsel for
IRP

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ORDER

MA 534/2017, 535/2017 & 609/2017 in CP 1045/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)